

Annexure - 4
Name of the corporate debtor: KSS Limited;
Date of commencement of CIRP: 24th January, 2023;
List of creditors as on: 29th March, 2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted*	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC#					
1	Micro Capitals Private Limited	08/02/2023	72,12,89,868.87	72,12,89,868.87	Unsecured	N.A.	No	100%	N.A.	N.A.	N.A.	N.A.	N.A.
2	K Sera Sera Digital Cinema Limited	09/02/2023	3,08,58,210.63	3,08,58,210.63	Unsecured	N.A.	Yes	-	N.A.	N.A.	N.A.	N.A.	N.A.
3	K Sera Sera Cinema Management Private Limited	09/02/2023	10,77,833.34	-	Unsecured	N.A.	Yes	-	N.A.	N.A.	N.A.	10,77,833.34	N.A.
		Total	75,32,25,912.84	75,21,48,079.50								10,77,833.34	

** The claim has been accepted on a provisional basis and it is subject to the latest accounting records and backup from the suspended management. Hence, verification of the claim was made solely on the details provided by the suspended management till date along with the documents provided by the financial creditors. The admitted amount may be subject to subsequent revision, based on additional information and clarifications sought from claimants.*